

RAJASTHAN HIGH COURT, JODHPUR

REVISED NOTIFICATION

No.Estt.(RJS)/02/2019

Date: 02.01.2019

Pursuant to the amendment under Rule 10 of RJS Rules, 2010 vide gazette Notification dated 27.12.2018 for providing 1% reservation to More Backward Classes, revised determination of vacancies in Civil Judge Cadre for the year 2019 is hereby made and notified in partial modification of earlier notification No.Estt./RJS/114/2018, dated 03.11.2018, under rule 7 read with Schedule-III of RJS Rules, 2010 in the following manner :-

<i>Total No. of Vacancies</i>	<i>General</i>	<i>Reserved for</i>			
		SC	ST	OBC	MBC
111	57	17	13	23	1

Note:- Reservation for women and specially abled persons will remain same as per notification dated 03.11.2018.

BY ORDER,


REGISTRAR GENERAL